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 Rajib Ray  
 Advocate  
 Alipurdwar District, PHD, etc.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
 EASTERN ZONE BENCH, KOLKATA  
 ORIGINAL APPLICATION NO. 214 of 2025/EZ

SL.NO. 01/36  
 Date 14/03/26

In the matter of:

Subhas Datta  
 .....Applicant

-Versus-

State of West Bengal & Others

.....Respondents

COMPLIANCE AFFIDAVIT ON BEHALF OF THE PUBLIC HEALTH  
ENGINEERING DEPARTMENT, GOVERNMENT OF WEST  
BENGAL

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14/03/26

Filed by:

*Rajib Ray*  
 Mr. Rajib Ray,  
 Advocate,

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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BENGAL

I, Dhiraj Mondal, son of Manoranjan Mondal, aged about 38years, by faith-Hindu, by occupation- service, now posted as Executive Engineer in the office of Executive Engineer, Alipurduar Division, Public Health Engineering Department, Government of West Bengal, Alipurduar - 736122, do hereby solemnly affirm and say as follows:

1. That, I am the defendant of the marginally noted suit & represented by the Public Health Engineering Department, Government of West Bengal and I am fully conversant with the facts and circumstances of the present case. I am competent and duly authorized to swear this affidavit on behalf of Respondent No. 3.
2. That the above-captioned Original Application bearing O.A. No. 214/2025/EZ was filed before this Hon'ble Tribunal raising grievances pertaining to Bio-Medical Waste (BMW) management at Alipurduar District Hospital and surrounding Health Care Facilities (HCFs) in Alipurduar District.



14/02/26

Dhiraj Mondal  
Executive Engineer  
Alipurduar Divn. PHE DE

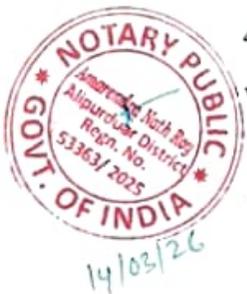
3. That this Hon'ble Tribunal, vide its solemn Order dated 06.01.2026, was pleased, inter alia, to direct the Respondents to take all requisite remedial measures as required under the Bio-Medical Waste (Management and Handling) Rules, 2016 and to specifically mention the action so taken in their replies/responses.

4. That in this regard, the deponent's office made enquiries with the Alipurduar District Hospital authority, wherefrom, it has been ascertained that there are several septic tanks existing within the Alipurduar District Hospital compound for the purpose of sewage treatment. It has further been ascertained that the said septic tanks are being maintained by the Public Works Department (PWD), Government of West Bengal, and not by the Public Health Engineering Directorate (PHE Dte.).

5. That the deponent's office has submitted a Report vide Memo No. 3007/ALD. dated 20.02.2026 setting out the aforesaid factual position, a true copy of which is annexed hereto and marked as Annexure 'A'.

6. That as the septic tanks/sewage treatment arrangements within the Alipurduar District Hospital campus are being maintained by the Public Works Department, Government of West Bengal, the domain of maintenance, repair, upgradation, and compliance of such infrastructure in the context of the directions of this Hon'ble Tribunal falls within the functional purview of the said Department.

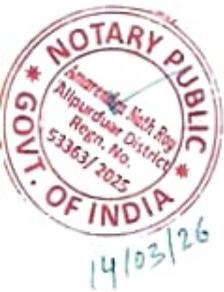
7. It is respectfully submitted that this deponent shall abide by any order or direction, passed by this Hon'ble Tribunal.



Shri Ananta Nath Ray  
 Executive Engineer  
 Alipurduar District PHE Dte.

8. That the statements made in paragraph 1 to 7 are based on information derived from the record which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

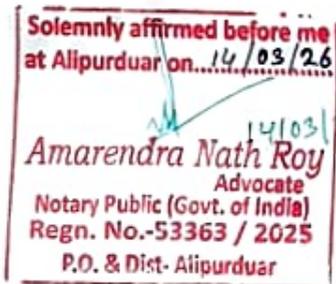
Shriy Mondal Executive Engineer  
 Alipurduar Dist., P.O. D/O



Prepared in my office

Advocate

Deponent





Anuance - 'A'



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Government of West Bengal  
Public Health Engineering Directorate  
Office of the Executive Engineer  
Alipurduar Division, P.H. Engineering DTE. , Pin Code: - 736122  
Email: ee\_ald@wbphed.gov.in

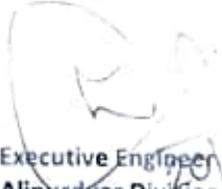
Memo no: 5007/ALD.

Date: 20/02/2024

**The Report w.r.t- In re: Original Application No. 214/2025/EZ (Subhas Datta vs. State of West Bengal & Others).**

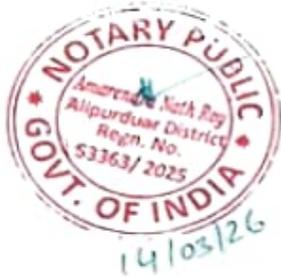
With reference to the stated suit, this is to state that as per verbal communication with the Alipurduar District Hospital authority, it is learned that there are several septic tanks within the Hospital compound for sewage treatment which are being maintained by Public Works Department (PWD), Govt. of West Bengal at Alipurduar District Hospital.

This is for kind information to take necessary action

  
Executive Engineer  
Alipurduar Division  
20/02/24  
PHE Dte. Executive Engineer  
PHE DTE  
Alipurduar Division

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

O. A. NO. 214/2025/EZ



In the matter of:

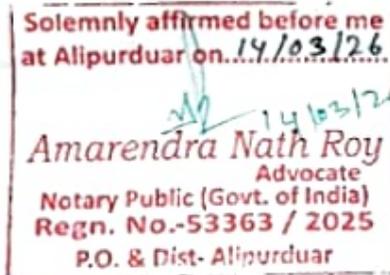
Subhas Datta

.....Applicant

-Versus-

State of West Bengal &  
Others

.....Respondents



Compliance affidavit on behalf  
of the Public Health  
Engineering Department,  
Government of West Bengal.

RAJIB RAY

Advocate

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Dhruv Mondal  
 Executive Engineer  
 Municipal Corp., Hill Da-